

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 132

IA No. 960/2024  
In  
CP (IB) No. 223/Chd/Pb /2023

**IN THE MATTER OF:**

R.R. Enterprises

...Petitioner/ Operational Creditor

Vs.

Genex Polyfab Ltd.

...Respondent/ Corporate Debtor

**Under Section:** 9 & 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 07.05.2024.

-sd-  
Court Officer

April 22, 2024  
SM